

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07.01.2020

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/673/2019
NAME OF THE PETITIONER(S) : ABHI VAIRAVAN'S PLUMBING CO.,
NAME OF THE RESPONDENT(S) : COLORHOME DEVELOPERS PVT LTD
UNDER SECTION : 9 RULE 6 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	K. GANAN KUNAN	For bc	
2	M/S. Colorhome Dev P Ltd	M. ANANDAN Counsel for Respondent	

ORDER

Ld. AR for the Petitioner as well as Ld. Counsel for the Corporate Debtor are present. It is represented by the Ld. AR for the Petitioner that a Memo filed seeking for withdrawal of this Petition in view of the settlement arrived at between the parties dated 26.12.2019.

Taking into consideration the said representation as well as Rule 8 of I&B (AAA), Rules, 2016, this Petition stands **dismissed as withdrawn**. However, the Petitioner is given liberty to approach this Tribunal afresh in case of non-adherence with the settlement dated 26.12.2019 for the balance claim, if any remaining unpaid. File to records.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

MS